

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.4059
TO BE ANSWERED ON 19TH March, 2021**

CULTIVATION OF HERBAL PRODUCTS

**4059. SHRI DILIP SAIKIA:
SHRI RAMESH CHANDER KAUSHIK:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the details of measures undertaken by the Government to promote cultivation of herbal products during the last five years;
- (b) the achievements made in the field of herbal farming during the last one year; and
- (c) the quantum of funds allocated to the various State/UTs specially North Eastern States during the last three years and the current year?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND
SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE
MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJJU)**

(a): Ministry of AYUSH, Government of India is implementing medicinal plants component under Centrally Sponsored Scheme of National AYUSH Mission (NAM) since 2015-16 to till date. Under 'Medicinal Plants' component of the NAM scheme, the Ministry of AYUSH is supporting market driven cultivation of prioritized medicinal plants in identified cluster/zones with in selected districts of States and implemented in a mission mode. As per the scheme guidelines, the support is provided for:

- (i) Cultivation of prioritized medicinal plants on farmer's land.
- (ii) Establishment of nurseries with backward linkages for raising and supply of quality planting material.
- (iii) Post-harvest management with forward linkages.
- (iv) Primary processing, marketing infrastructure etc.

Under this scheme, subsidy @30%, 50% and 75% of cultivation cost of specific plant species is provided for cultivation of 140 medicinal plants.

(b): Ministry of AYUSH has approved / supported 6794 hectare area, 50 nurseries, 99 post-harvest management units etc. under medicinal plants component of National AYUSH Mission (NAM) during the last F.Y. i.e. 2019-20. The details of activities supported under NAM scheme for medicinal plants component is given at Annexure - I.

(c): Ministry of AYUSH has allocated an amount of Rs. 33684.00 lakh under Medicinal Plants component of National AYUSH Mission (NAM) scheme for all the States / UTs of India including North Eastern States from the F.Y. 2017-18 to 2020-21. The detail is given at Annexure-II.

Annexure – I

Activities supported for medicinal plants component under National AYUSH Mission (NAM) Scheme of Ministry of AYUSH			
(Amount Rs. in lakh)			
S. No.	Activities supported	2019-20	
		Physical	Financial
1	Cultivation of Medicinal Plants (Area in hectare)	6794	2155.00
2	Establishment of Nursery (Nos.)	50	384.00
3	Post-harvest Management (Nos.)	99	720.00
4	Processing Unit	16	227.00
5	Rural / District Collection Centres / Retail outlet (Nos.)	2	40.00
6	Seed germplasm centres (Nos.)	1	25.00
7	Demonstration plot (Nos.)	6	45.00
8	Flexi component		236.00
9	Total of fund released		3832.00

Annexure – II

Funds allocated to the States/UTs specially North Eastern States for medicinal plants component under National AYUSH Mission scheme (2017-18 to 2020-21)						
(Rs. in Lakhs)						
S. No.	Name of State	2017-18	2018-19	2019-20	2020-21	Total
1	Andhra Pradesh	213.158	128.600	317.00	305.50	964.00
2	Arunachal Pradesh	61.111	36.900	48.70	59.90	207.00
3	Assam	392.284	236.700	313.90	453.90	1397.00
4	Andaman & Nicobar	68.922	41.600	43.40	50.30	204.00
5	Bihar	659.830	398.200	857.30	1258.60	3174.00
6	Chandigarh	88.397	53.300	36.70	45.40	224.00
7	Chhattisgarh	178.646	107.800	343.70	467.80	1098.00
8	Dadra & Nagar Haveli	43.581	26.300	22.90		126.00
9	Daman & Diu	38.721	23.400	22.90	33.20	85.00
10	Delhi	152.470	55.200	68.60	51.10	327.00
11	Gujarat	185.050	111.700	380.40	547.50	1225.00
12	Goa	38.115	23.000	38.10	46.40	146.00
13	Haryana	166.010	100.200	342.90	306.00	915.00
14	Himachal Pradesh	75.783	45.700	128.90	142.70	393.00
15	Jammu & Kashmir	80.392	48.500	106.50	66.60	302.00
16	Jharkhand	235.537	142.100	441.10	454.60	1273.00
17	Karnataka	247.465	149.300	243.40	408.80	1049.00
18	Kerala	269.787	162.800	237.00	405.30	1075.00
19	Ladakh	0.000	0.000	0.00	28.50	29.00
20	Lakshadweep	27.971	16.910	22.90	25.90	94.00
21	Madhya Pradesh	450.651	271.900	564.90	970.90	2258.00
22	Maharashtra	355.725	214.700	413.90	599.00	1583.00
23	Manipur	90.341	54.500	46.40	84.60	276.00
24	Meghalaya	91.576	55.300	46.10	65.20	258.00
25	Mizoram	97.568	58.900	25.40	43.30	225.00
26	Nagaland	104.669	63.200	82.80	75.50	326.00
27	Orissa	297.518	179.500	356.70	521.80	1356.00
28	Punjab	104.201	62.900	148.40	219.60	535.00
29	Puducherry	38.115	13.800	22.90	20.70	96.00
30	Rajasthan	503.220	303.700	533.40	832.80	2173.00
31	Sikkim	25.410	15.300	25.40	42.20	108.00
32	Tamil Nadu	286.666	173.000	306.00	470.20	1236.00
33	Telangana	119.135	71.900	177.90	323.10	692.00
34	Tripura	77.281	46.600	59.30	77.80	261.00
35	Uttar Pradesh	1238.718	753.300	1526.00	2278.20	5796.00
36	Uttarakhand	130.148	78.500	182.20	212.60	603.00
37	West Bengal	348.760	210.500	397.90	638.30	1595.00
	Total	7582.932	4535.710	8931.900	12633.80	33684.00